

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th floor, Chanderlok Building, 36-Janpath,
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 07.10.2014

To

Members of the Validation Committee
& Generating Companies
(as per list enclosed)

Subject: Minutes of the 3rd Meeting of Validation Committee for 3rd quarter of the year 2014 – 2015 (October to December, 2014) for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations , 2010.

Sir,

Please find enclosed herewith minutes of the 3rd Meeting of the Validation Committee for the **year 2014-15 (3rd Quarter, October - December 2014)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations 2010 held on 08.09.2014 in the NLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

Sd/-
(Vikram Singh)
Dy. Chief (Engg)

Encl. : As above

Copy to: Secretary, CERC

Validation Committee Members

| Sl. No. | Name of the Organizations | Name of the nominated persons | Address |
|---------|---------------------------|--|--|
| 1. | CERC | Shri A K Saxena, Chief (Engg.)/alternate member Shri Vijay Menghani, Director,CEA | Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001 |
| 2. | | Shri P.K. Awasthi, Joint Chief (Fin.) | Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001 |
| 3. | CEA | ShriRavinder Gupta Director, SP&PA Division | Central Electricity Authority 3 rd Floor, N-Wing SewaBhawan, R.K. Puram, New Delhi - 110 066 |
| 4. | | Director, GM Division | Central Electricity Authority 6 th Floor, N-Wing SewaBhawan , R.K.Puram, New Delhi-110066 |
| 5. | CTU/ Powergrid | ShriN.K.Jain, GM (Comm.)/ alternate member ShriPrashant Sharma, GM (Comm.) | Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001 |
| 6. | | ShriDilipRozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF) | Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001 |
| 7. | POSOCO | ShriAwadhash Mann General Manager | Northern Regional Load Despatch Centre,et Singh Marg, KatwariaSarai, New Delhi-110016 |
| 8. | | Shri P.R. Raghuram, Executive Director | Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009 |
| 9. | | Shri V.K. Agarwal, Executive Director | National Load Despatch Centre 18-A ShaheedJeet Singh, Marg,KatwariaSarai, New Delhi-110016 |
| 10. | | Shri U.K. Verma, General Manager | Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.) |
| 11. | NRPC | P.S. Mhaske Member Secretary (I/C) | Northern Regional Power Committee 18-A ShaheedJeet Singh Marg, KatwariaSarai, New Delhi-11 |
| 12. | WRPC | Shri S.D. Taksande, Member Secretary (I/C) | Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093 |

| | | | |
|-----|--------|--|---|
| 13. | SRPC | Shri S.R. Bhat, Member Secretary(I/C) | Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka |
| 14. | ERPC | ShriA.K. Bandyopadhyay, Member Secretary (I/C) | Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.) |
| 15. | | ShriS.K.Das, Director Engineering | Bihar State Electricity Board 1 st Floor, VidyutBhawan, Bailey Road, Patna-21, Bihar |
| 16. | NERPC | Shri S.K. Mahapatra Member Secretary (I/C) | North Eastern Regional Power Committee Meghalaya State Housing Finance Co-Operative Society Ltd.BLDG., Nongrim Hills, Shillong-793003 |
| 17. | | ShriJatinBaishya, Senior Manager | State Load Despatch Centre Complex,Kahelipara,Guwahati |
| 18. | SLDC | Shri P.A.R. Bende Chief Engineer, SLDC | Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008 |
| 19. | KPTCL | Shri S. Sumanth Director(Transmission), KPTCL | Karnataka Power Transmission Corp.Ltd., KauveryBhavan, K.G. Road, Bangalore – 560009 |
| 20. | UPPTCL | Shri A.K. Singh, Director(Operation) Uttar Pradesh Power Transmission Corporation Ltd. | Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001 |

LIST OF GENERATING COMPANIES

| Sl. No. | Name of the Statutory Bodies | Name of the persons and Designation | Address |
|---------|------------------------------|--|--|
| 1. | NTPC | ShriInderjitKapoor, Director (Commercial) | NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003 |
| 2. | NHPC | Shri M.S. Babu Executive Director (O&M) | NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana) |
| 3. | NEEPCO | Shri N.K. Chakraborty, Executive Director | Brookland Compound, Lower New Colony, Shillong - 793003 |
| 4. | NLC | ShriSekar K, Director (Commercial) | No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. . |
| 5. | SJVN | ShriRomeshKapoor General Manager (C&SO) | SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009. |

Minutes of the 3rd Meeting of the Validation Committee for the year 2014-15(3rd Quarter, October - December 2014), held on 8thSeptember 2014 at NLDC, New Delhi.

1. The Chairman of the Validation Committee, Shri A K Saxena, Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other participants of RPCs, RLDCs and STUs and Generating Companies present at the Conference Room of WRLDC, SRLDC, ERLDC, NERLDC and SLDC Chhattisgarh through video conferencing. List of the participants is enclosed at Annexure-I.
2. Chief (Engg.), CERC stated that the meeting has been convened to discuss the load generation data for consideration of load flow for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the Third Quarter of 2014-15. He further stated that there are two points which need attention (a) submission of data by all DICs as required under the Regulations and (b) adhering to the scheduled time line. ED, NLDC pointed out that many DICs have not submitted the required data. Chief (Engg.), CERC requested MS, RPCs and Heads of RLDCs to impress upon all the DICs of their region to submit the data in required format in time. It was suggested by CERC representative that since DICs are not submitting data even after repeated request, the alternative mechanism may be implemented as given below:
 - (a) **Demand and Generation forecast:** -After 30th of first month of quarter proceeding the quarter under consideration (i.e. by 30th July in case of Q3) if State does not submit data, the load generation balance data may be published at website with option of feedback within 7 days else data computed by NLDC based on the past data shall be considered final.
 - (b) **YTC data:** -In case of YTC also if a transmission Licensee does not give data by 30th of second month of quarter proceeding the quarter under consideration (i.e. by 30th August in case of Q3) Commission's order as available on that day may be considered of YTC.
3. Chief (Engg.), CERC requested NLDC to make the presentation. Implementing Agency presented the demand projection figures for all DICs. Further a comparison of projected vs. actual demand for Q1 of 2014-15 was also presented. It was found that except a few cases where actual demand was less than the projected demand, the projections were more or less matching with the actual demand. For Haryana, the difference was 638 MW (5630 MW projected & 4992 MW Actual). NERLDC representative stated that projection has been done on the basis of last 3 years CEA data in case a State does not provided data. Chief (Engg.), CERC advised State Utilities to forecast their demand more accurately. A copy of the presentation made during the meeting is enclosed at **Appendix-I**. The gist of presentation and related discussion is given in the following paragraphs.
4. **Demand Projection for Q3 of 2014-15:**
 - 4.1 **Northern Region:**
 - (i) HVPNL representative stated that Haryana's demand may be taken as 4382 MW instead of 4779 MW. HVPNL shall provide justification for the modification through written communication to Implementing Agency with a copy to CERC.
 - (ii) It was intimated that representative of Delhi, SLDC has conveyed that he would send his observations in regard to load data. Subsequently as Delhi, SLDC could not be connected to NLDC due to communication problem, Delhi Transco Ltd has vide their FAX message dated 10.09.2014 communicated energy demand in respect of Quarter

3 of 2011-12,2012-13 and 2013-14 as under for consideration while finalizing the load data for computation of POC charges

| Name of the state ↓ | Energy (in MUs) as per NLDC | | | Energy (in MUs) as per SLDC | | |
|------------------------|--------------------------------|-------------------|-------------------|-----------------------------|-------------------|-------------------|
| | Quarter → Oct-11- Dec-11 | Oct-12- Dec-12 | Oct-13- Dec-13 | Oct-11- Dec-11 | Oct-12- Dec-12 | Oct-13- Dec-13 |
| Delhi | 5659 | 5296 | 5582 | 5585 | 5535 | 5789 |

4.2 Eastern Region:

GRIDCO pointed out that projected demand for Orissa may be considered as 2900 MW in place of 2474 MW due to increase in generation.

4.3 Western Region:

Representative of WRLDC confirmed that the demand projections of constituents of the Region were in order. It was noted that projected demand of Gujarat for Q3 of 2014-15 (10645 MW) was approximately 964 MW more than its actual demand of 9681 MW for Q3 of 2013-14. WRLDC was requested to check the same and confirm to the Implementing Agency.

4.4 North Eastern Region:

NERLDC representative stated that Demand Projection for NER constituents were in order.

4.5 Southern Region:

- (i) Representative of SRLDC stated that
 - (a) Tamilnadu's demand may be considered as 10375 MW as per the data provided by TANTRANSKO.
 - (b) Combined demand of Andhra Pradesh and Telangana combined demand may be taken as 10500 MW instead of 9785 MW.
- (ii) Representative KPTCL stated that Karnataka's demand may be taken as 6850 MW instead of 7017 MW. The demand projections were in order in respect of other constituents of SR.

5. Generation Projection:

5.1 Northern Region:

- (i) Representative of HVPNL suggested that Haryana's generation may be taken as 2988 MW instead of 2344 MW. HVPNL shall provide justification for the modification through written communication to Implementing Agency with a copy to CERC.

- (ii) NRLDC representative stated that 6th unit of Rampur HEP need not be considered since the unit is expected only by Oct-Nov 2014; Accordingly Rampur HEP's generation shall be considered as 136 MW instead of 163 MW.
- (iii) NRLDC representative stated that Jhajjar's generation may be increased from the projected figure of 649 MW in view of increased allocation of power to Southern States of Andhra Pradesh, Telangana and Kerala. NRLDC may re-confirm accordingly and IA may take that figure. In case no update is given by NRLDC, the projected figure can be taken.

5.2 Western Region:

- (i) WRLDC representative suggested that Sasan generation may be considered as 2000 MW instead of 1632 MW since Sasan 5th unit is likely to be declared commercial by 30th Sep, 2014 and generation from Sasan may not be considered in base case. However post meeting it has been informed that the unit # 5 would come in Nov, 2014 and its generation may not be considered.
- (ii) It was suggested by WRLDC that in respect of DB Power, generation from one unit may be considered as 350 MW instead of 785 MW and second unit of DB Power may not be considered.
- (iii) It was suggested by WRLDC that 2nd generating unit of BALCO be removed from PoC calculation as it is not commissioned. WRLDC suggested that BALCO generation may be considered as 92 MW instead of 285 MW and Generation from DGEN may be considered as 400 MW.

5.3 Eastern Region:

- (i) Representative of ERLDC suggested that generation from Bihar may be considered as 70 MW instead of 50 MW.
- (ii) It was suggested by ERLDC that generation from Barh may be considered as Zero MW instead of 432 MW.
- (iii) Representative of GRIDCO (Odisha) suggested that the Sterlite Injection at 400 KV side may be considered as 650 MW instead of 849 MW. GRIDCO vide its letter No. Sr.GM (PP)-133/2012(Pt)/4539(5) dated 30.07.14 confirmed that their average generation may be considered as 1790 MW which includes 400 MW share from Sterlite .
- (iv) It was suggested by ERLDC that generation from Jharkhand may be considered as 450 MW instead of 387 MW and Chujachen generation may be considered as 38 MW instead of 39 MW.
- (v) It was suggested by ERLDC that generation from Talcher-I may be considered as 800 MW instead of 849 MW. Quantum of JITPL generation may be confirmed by ERLDC. In case no update is given by ERLDC, figures projected by Implementing Agency may be taken.

5.4 North Eastern Region:

- (i) Representative of NERPC suggested that the generation from Nagaland may be considered as 10 MW instead of zero.
- (ii) It was also suggested that generation from Mizoram may be considered as 5 MW instead of zero.

5.5 Southern Region:

- (i) KPTCL representative suggested that generation from Karnataka may be considered as 5789 MW (including 364 MW from Wind generation) instead of 5322 MW.
- (ii) It was discussed that Tamilnadu Generation may be considered 4973 MW (including 510 MW wind generation) instead of 5166 MW.
- (iii) Representative of SRLDC suggested that from Krishnapatnam (800 MW) , which is an intra state generator of Andhra Pradesh, generation of 524MW. (PLF=70% & Auxiliary Consumption 6.5%). may be included in the projections and generation projection of Andhra Pradesh may be increased to 7049 MW from earlier projection of 6525 MW.
- (iv) It was suggested by SRLDC that generation from Vallur-TPS may be considered as 650MW instead of 458MW. SEPL Generation may be considered as 400MW instead of 305 MW and Generation of Kudankulam NPP be taken as 910MW as its generation is fairly uniform.

6 Other Issues

- (i) Regarding methodology to be followed for determination of PoC charges and losses for the separated states of Andhra Pradesh and Telangana, it was decided that for Q3 of 2014-15, transmission Charges and losses shall be computed for the combined state as a whole, but the same shall be specified separately for Andhra Pradesh and Telangana.
- (ii) CERC vide order dated 26th September 2012 approved the tariff of 400kV D/C Silchar-Byrnihat twin moose conductor line. As only one circuit of 400kV Silchar-Byrnihat D/C line was commissioned, the issue was discussed in the 5th meeting of the Validation Committee of FY 2013-14 (3rd Quarter) and the 2nd circuit was removed from the computation of PoC charges. Now, since the 2nd circuit has been terminated at Azara instead of Byrnihattariff approved for 400kV Silchar-Byrnihat D/C circuit would be considered in PoC.
- (iii) It was also discussed that the results of PoC computation may be submitted to the Commission at least one month before the start of application period so that the results may be checked and validated by staff of the Commission. Further, it was suggested that ISTS Licensees may file tariff petitions three months ahead of the beginning of the application period so that tariff orders could be considered in PoC. However for the next quarter (Q4 2014-15), it was suggested that POWERGRID file petition by 15th October, 2014 for the assets which are likely to be commissioned by 15th Feb, 2015.
- (iv) Director (Commercial), GRIDCO mentioned that draft 3rd amendment was proposed in Feb., '14. and it should be implemented as early as possible. Chief (Engg.) mentioned that staff of the Commission also wanted to get the same finalized at the earliest but certain system studies are being carried out for which data became available recently. As soon as studies get completed , 3rd amendment will be finalized. Director (Commercial), GRIDCO also raised the issue of Talcher-Kolar set point. It was decided that implementing agency would discuss this issue with CERC staff . During discussion with CERC staff NLDC informed that for computation of ATC-TTC of ER-SR and for allocation of corridor, since CTU is considering Talcher-Kolar capacity as 2000 MW, the set point should be considered as 2000 MW It was decided to continue with the present practice pending 3rd amendment to Sharing Regulation.
- (v) HVDC set points were decided as follows:

- Bhadrawati Back to back –1000 MW
 - Gazuwaka Back to back –600 MW
 - Vindhya chal Back to back – 400 MW
 - Mundra-Mohindergarh Bipole– 1500MW
 - Talcher-Kolar Bipole–2000 MW
- (vi) After the deliberations, following was concluded:
- a) Any modification/suggestion regarding generation and demand projections for Q3 (Oct'14 – Dec'14) period may be confirmed latest by 10th September 2014.
 - b) All transmission licensees who have not submitted YTC data till date may submit it latest by 10th September, 2014.
 - c) In the absence of clarifications/confirmations, the data as mentioned herein may be taken as final.
- (vii) It was recognised that since YTC data is not required for the Load flow studies Implementing Agency will upload Base Case for full network & truncated network on its website by 15.09.2014. Stakeholders can send their suggestions, if any, and the same will be considered by Implementing Agency.
- (viii) NLDC stated that all the correspondence related to PoC computation may be sent to the following email address:
1. Implementingagency@powergrid.co.in
 2. Implementingagency@posoco.in

Meeting ended with thanks to the chair.

Annexure-I

List of Participants in the third meeting for 2014-15 of the Validation Committee on 8th September, 2014 at , New Delhi.

CERC

1. Shri A.K. Saxena, Chief (Engg.) – In Chair
2. Shri P.K Awasthi, Jt. Chief (Fin.)
3. Shri Vijay Menghani, Director, CEA
4. Shri Vikram Singh, Dy. Chief (Engg.)
5. Ms Shilpa Aggarwal, Dy. Chief (Engg.)
6. Shri Harish Kumar, Engineer

POWERGRID

7. Shri N.K Jain, GM
8. Shri V.Srinivas, DGM (Comml.)

NLDC, POSOCO

9. Shri V.K Aggarwal, ED, NLDC
10. Ms Anusha Baruah, Engineer
11. Shri S.S. Barpanda, DGM
12. Shri Sanny Machal, Engineer
13. Shri Gaurav Verma, Engineer

NRLDC

14. Shri A. Mani, GM , NRLDC
15. Shri Rajiv Porwal, Chief Manager, NRLDC
16. Ms Suruchi Jain, DM, NRLDC

NHPC

17. Shri Rajesh Joshi, Dy. Manager (E).

HVPNL

18. Shri Rakesh Garg, EE

WRPC

19. Shri S.D Taksande Member Secretary
20. Shri M.M. Dhakate, SE (Operation)
21. Shri L.K.S Rathore , EE (Operation)

WRLDC

22. Shri. P. Mukhopadhyay, GM, WRLDC
23. Shri .Abhimanyu Gortia, DGM

24. MsPushpaSeshadri, Chief Manager.
25. Shri.AwaniBhushanRai, Engineer

DBPL

26. Shri. Sanjay Jadhav, DGM
27. Shri. Anil kumar, SM

ERPC, Kolkata

28. ShriB.Sarkhel, SE(PS)

ERLDC

29. ShriU.K.Verma, GM
30. Shri D.K. Shrivastava, AGM
31. Shri P.S. Das, Chief Manager.
32. Shri M.K. Thakur, Dy. Manager.
33. Shri S.K. Sahay, SE
34. ShriBrahmanand, Engineer

SLDC, Odisha

35. Shri. Prashan Kumar Das, DGM

GRIDCO

36. Shri P.K. Pradhan, Director
37. Shri U.K. Sahoo, AGM
38. ShriN.Khan, LO
39. Shri S.K Maharana , Mgr (EI)

DVC, Kolkata

40. ShriSubrata.Ghosal, SE

SRPC

41. Shri S.R. Bhat, Member Secretary
42. ShriAsit Singh, SE (O)

SRLDC

43. Shri P.R. Raghuram, ED
44. ShriV.Balaji, DGM
45. ShriPramod Singh, Dy.Mgr
46. ShriMadhukar.G, Sr. Engr

KPTCL

47. Shri.J.Ramakantha, EE/SLDC

NERPC

48. Shri.S.M. Jha E.E

NERLDC

49. Shri. AmareshMallick, Ch. Mgr. (SO)

50. Shri.MomaiDey, Engineer

AEGCL

51. Shri. J.K. Baishya, AGM

MECEL

52. Shri. T. Gidon, EE